

DIVISION BENCH  
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/104(KB)2022  
IA(I.B.C)/1354(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY 2024**

IN THE MATTER OF	POWER MAX(INDIA)PVT LTD
UNDER SECTION	IBC UNDER SEC 10

**Appearance (via video conferencing/physically)**

Mr. Pranay Agarwal, Adv. ] For erstwhile RP  
Ms. Sweta Majumder, Adv.

**ORDER**

1. Ld. Counsels for erstwhile Resolution Professional present.
2. **IA(I.B.C)/1354(KB)2024:**
  - a) Since the hardcopy is not available, post this matter for consideration on **19.08.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**